

SHRI A.R. MALLU (Nagarkurnool) : I have given a notice. This is a very serious matter. The Chief Minister of Andhra Pradesh has made certain allegations against the Governor which is unconstitutional.... (Interruptions)

MR. SPEAKER : I will see. Without seeing, I cannot say anything.

(व्यवधान)

श्री राजनाथ सोनकर शास्त्री : प्रधान मन्त्री एक जिम्मेदार महिला हैं, वे इस प्रकार की बात यदि कहती हैं तो उनके खिलाफ प्रिविलेज मोशन पर यहां विचार होना चाहिए।... (व्यवधान)

MR. SPEAKER : This has nothing to do with the House. Not allowed.

SHRI SATISH AGARWAL (Jaipur) : Sir, for a moment, I will agree with you that the privilege motion moved by Prof. Madhu Dandavate does not constitute a breach of privilege of the House in the strictest sense of the word, as laid down in the rules. I agree with that for a moment and I appreciate that. But to make a statement of this nature about the whole intelligence and the whole police by the Prime Minister is highly objectionable.. (Interruptions) It does not behove the Prime Minister who is the Leader of the House to say like that.... (Interruptions).

MR. SPEAKER : I don't agree. (Interruptions)

Shri Bhiku Ram Jain.

12.11 hrs.

#### PUBLIC ACCOUNTS COMMITTEE

##### 207th and 208th Reports and 193rd Action Taken Report

SHRI BHIKU RAM JAIN (Chandni Chowk) : Sir, I beg to present the following Reports (Hindi and English versions) of the Public Accounts Committee :—

- (1) Two Hundred and Seventh Report on paragraphs 5 and 44 of the Report of the Comptroller and Auditor General of India for the year 1981-82, Union Government (Defence Services) on (i) Development of a weapon system and (ii) wrongful appropriation of public revenues to non-public funds, respectively.
- (2) Two Hundred and Eighth Report on paragraphs 2-17 and 2-40 of the Report of the Comptroller and Auditor General of India for the year 1981-82, Union Government (Civil)—Revenue Receipts, Vol. I—Indirect Taxes relating to Union Excise Duties—Cosmetics and Suppression of Production.
- (3) Hundred and Ninety-third Report on Action Taken by Government on Eighty-fifth Report of the Committee on Corporation-Tax, Income-Tax and Wealth Tax.

12.12 hrs.

#### ESTIMATES COMMITTEE

##### 71st Report and Minutes and 70th Action Taken Report

SHRI BANSI LAL (Bhiwani) : Sir, I beg to present the following Reports and Minutes (Hindi and English versions) of the Estimates Committee :—

- (1) Seventy-first Report on the Ministry of Defence—Coast Guard Organisation, and Minutes of the sittings of the Committee relating thereto.
- (2) Seventieth Report on Action Taken by Government on the recommendations contained in the Fifty-third Report of the Committee on the Ministry of Health and Family Welfare—Medical Relief, Education, Training and Research.